

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 603/(MAH)/2017
CA No.


CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES: Zee Entertainment Enterprises Ltd.
V/s.
KVI Chemicals Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Kurish PAREKH iln Thakore Jenishda ch Moochke	Advocate for Petitioner	

ORDER

T.C.P. No. 603/I&BP/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present and placed on record a Letter of the Legal Representative of the Debtor dated 16.06.2017, intimating the Learned Representative of the Petitioner about the "Mutual Settlement" amongst the Creditor and Debtor along with post dated five Cheques of Rupees Two Lakhs each.
2. The Petitioner is therefore seeking time. Granted.
3. Adjourned to **21.07.2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: **22.06.2017**